

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1517  
ANSWERED ON:04.03.2011  
FINANCIAL ASSISTANCE BY AYUSH  
Thomas Shri P. T.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of the schemes under which the Government allocates funds to the State Governments under AYUSH;
- (b) the projects undertaken and funds allocated to the State Governments thereunder during the last year so far;
- (c) the steps taken by the Government for proper monitoring of such projects and utilisation of allocated funds;
- (d) whether cases of irregularities have been reported in implementation of such projects; and
- (e) if so, the details thereof during the last three years and the action taken thereon, State/UT-wise?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

- (a) The details of the Schemes under which the Government allocates funds to the State Governments is at Statement-I.
- (b) The details of the projects undertaken and funds allocated to the State Governments during the last year so far is at Statement-II.
- (c) There are 4 Centrally Sponsored Scheme in the Department of AYUSH. In the case of Scheme of National Mission on Medicinal Plants, there is an inbuilt provision for effective Planning, Monitoring and Evaluation of the Scheme. The State Governments are permitted to engage Programme Management Consultant and set up Project Management Units for the purpose. As for the Scheme of Quality Control of Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Drugs is concerned, monitoring is done from time to time in the meeting(s) of the State Drug Controllers and State Directors of ASU&H. In respect of all these Schemes, at the stage of furnishing the Utilization Certificates (UCs) by the State Governments, it is ensured that the past grants-in-aid are utilized for the purpose for which they were granted. Utilization of funds and pending UCs are regularly monitored through holding regional meeting(s) and visit(s) by the State Nodal Officers and other officers of the Department of AYUSH.
- (d) Yes.
- (e) The irregularities in respect of grants released to the 4 colleges, namely, (1) Rishikul State Ayurveda College Haridwar, Uttarakhand, (2) Shri O. H. Nazar, Ayurveda College, Surat, Gujarat, (3) Government Ayurvedic College, Vadodara, Gujarat and (4) Government Homeopathic College, Lucknow, Uttar Pradesh, have been brought to the notice of the Government. The Report of the State Government with respect to Rishikul State Ayurveda College Haridwar, Uttarakhand has been received and it is reported that the complaint is not based on facts. The concerned State Governments in respect of the remaining 3 colleges have been asked to inquire into the matter and furnish a report to Government.